

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/06/KOB/2023
SECTION	SEC. 7 IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S JATAYUPARA TOURISM PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	KARUNAKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER

01 May 2024

ORDER

CP(IBC)/06/KOB/2023

Learned Counsel, Mr. K V Krishnakumar appears physically on behalf of the Petitioner Bank. Learned Counsel, Mr. Sankar P Panickar appears physically on behalf of the Respondent.

At the request of the Counsel appearing on behalf of the parties, list this matter for further consideration on **03.06.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)